

1	S VISHWAJITH SHETTY
	<p>At the request of the learned Addl.SPP, list this matter on 20.03.2024. He is directed to produce the copy of the information lodged in the present case which has resulted in re Till the next date of hearing, respondent shall not precipitate the matter as against the petitioner.</p> <p>Last Updated On: 2024-03-15 14:02:08</p>